

**Central Administrative Tribunal  
Principal Bench**

**RA No.12/2018  
in  
OA No.1505/2016**

New Delhi, this the 22<sup>nd</sup> day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Surinder Singh Ghonkroktा ... Applicant

Versus

Union of India & others ... Respondents

**O R D E R (in circulation)**

**Justice Permod Kohli, Chairman :**

Existence of error apparent on the face of record is *sine qua non* for entertainment of the review petition.

2. We have perused the order under review as also the grounds of review. We do not find any error apparent on the face of record or any other ground warranting interference in exercise of the review jurisdiction.

3. The review application is accordingly rejected in circulation.

**( Uday Kumar Varma )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

/as/